

their number is regulated by the local officers, having due regard to the number of trains passing through the station, their frequency and the number of passengers entraining and de-training

(b) and (c) No separate facilities are provided for the use of licensed porters. At the same time they are not prohibited from using the waiting halls, lavatories and water taps provided for passengers, in such a manner as not to cause inconvenience to the passengers

(d) No complaint has been received of such inconvenience caused to third class passengers at Bombay Central

Temporary Labour at Ports

348. Shri Anthony Pillai: Will the Minister of Transport and Communications be pleased to state

(a) how many daily rated (other than the shore workers) and temporary men are at present employed in the ports of Bombay, Calcutta and Madras, and

(b) to how many of them have the Provident Fund benefits been extended as per Government's decision on the Chowdhury Report?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) The information is being collected and will be laid on the Table of the House on receipt

UN Mission to Study C.D. Programme

349. { Shri Rajendra Singh:
Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Shree Narayan Das:
Shri Radha Raman:
Shri Bhakt Darshan

Will the Minister of Community Development and Co-operation be pleased to refer to the reply given

to Unstarred Question No. 2888 on the 9th April, 1959 and state.

(a) whether the UN Mission's report on the working of the Community Development Programme in India has since been submitted to the Government,

(b) if so, what are the main recommendations, and

(c) the decision, if any, of the Government to implement them?

The Deputy Minister of Community Development and Co-operation (Shri B S Murthy): (a) Not yet

(b) and (c) Do not arise

Report on Ship-building and Ship repairs

350. { Shri Subodh Hansda:
Shri S C. Samanta:

Will the Minister of Transport and Communications be pleased to state

(a) whether the report of the Advisory Committee on ancillary industries relating to ship-building and ship repairs has been submitted to Government,

(b) if so, when, and

(c) the important observations made in the report?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c) The Committee is a Standing Advisory Committee and is expected to submit reports to Government periodically. Its first report is expected to be received by the end of this month

D.V.C.

351. { Shri Ram Krishan Gupta:
Shri Nagi Reddy:
Shri A. K. Gopalan:
Shri Vasudevan Nair:
Shri Kunhan:

Will the Minister of Irrigation and Power be pleased to refer to the